



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,25th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/754/2021 in PIL/76/2020	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 34 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
	<b>WITH</b> PIL/76/2020	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
<b>ADMISSION</b>				
2	WP(C)/2066/2019 FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
3	<b>WITH</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
4	WA/123/2021 CAVT. NO.01312/021, WITH CAVT 132/21, 133/21, FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. A SARAF MR. P DAS FOR CAVEATOR
5	<b>WITH</b> WA/143/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. A SARAF MR. P DAS FOR CAVEATOR

6	<b>WITH</b> WA/160/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA FOR CAVEATOR
7	WA/163/2021 WITH CAVT 365/21	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
8	WA/173/2021	PRABHAKAR DAS AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I.
<b>ORDERS</b>				
9	WA/61/2019 FIXED	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS <b>Versus</b> HRISHIKESH DAS AND ANR	SC, APSC MR. C BARUAH	MR N DUTTA GA, ASSAM MR. A PHUKAN MR. A PHUKAN MS S SARMA HAZARIKA MR A ATREYA FOR CAVEATOR
10	PIL/84/2020 FIXED	PRAFULLA CHETIA AND 4 ORS. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MRS. R BORAH, (R-1,2 & 3) SC, NF RLY SC, TRANSPORT SC, PWD
11	PIL/19/2021	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	SC, PNRD GA, ASSAM SC, AG ASSTT.S.G.I.
12	<b>WITH</b> PIL/77/2020	JAHIR UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM
13	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
14	PIL/27/2021 FIXED	ANJAN NAGG <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
15	PIL/39/2021 FIXED	FAZLUZZAMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON	SC, EDU
	<b>WITH</b> I.A.(Civil)/1268/2021 in PIL/39/2021	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> FAZLUZZAMAN MAZUMDER AND 3 ORS.	MR. U K NAIR MR S CHOUDHURY MR. J SINGHA	ASSTT.S.G.I. SC, EDU
16	<b>WITH</b> PIL/41/2020	BIKASH SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A GOGOI MR. R DUBEY	SC, ELEM. EDU ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1519/2020 in PIL/41/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> BIKASH SHARMA AND 2 ORS.	MR. D DAS SR. ADV MR. J SINHA R SARMAH MR. K MOHAMMED MS T PARASHAR	SC, ELEM. EDU MR. R DUBEY
	<b>WITH</b> I.A.(Civil)/1684/2020 in PIL/41/2020	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS <b>Versus</b> BIKASH SHARMA AND 2 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR H AGARWAL	MR. R DUBEY ASSTT.S.G.I. SC, EDU

17	<b>WITH</b> WP(C)/3769/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. J SINHA R SARMAH MR. K MOHAMMED MS T PARASHAR	SC, ELEM. EDU
18	<b>WITH</b> WP(C)/4226/2020	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, ELEM. EDU SC, ELEM. EDU
19	I.A.(Civil)/863/2021 <b>in</b> WA/2842/2021	JAGADISH CHANDRA BANIK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD SC, FINANCE DEPTT.
	<b>WITH</b> WA/2842/2021 (Filing Number)	JAGADISH CHANDRA BANIK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (F)	MR H R A CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**  
**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

#### [SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3051/2019 B/O	MABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/5105/2019 WITH LCR	BAKKAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5638/2019 B/O	MRS. LAL BANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	ASSTT.S.G.I.
4	WP(C)/4128/2021	JOYNAB NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS M BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4131/2021	ABED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>EX PARTE ORDER</b>				
6	WP(C)/6527/2019 WITH LCR, FIXED	BADAL DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	DR. B AHMED MR K UDDIN MR A K AZAD MR. A U AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/8313/2019 WITH LCR	KOHINOOR BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

#### ADMISSION

8	WP(C)/8032/2017 WITH LCR, FIXED	NARAYAN ACHARYA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.A R TAHBILDAR MR.A R TAHBILDAR	GA, ASSAM ASSTT.S.G.I.
9	Mat.App./9/2021	PRADIP PAUL <b>Versus</b> POOJA PAUL	MR. M KHAN MR. J RAHMAN MR R ISLAM	
<b>ORDERS</b>				
10	Mat.App./1/2019 WITH LCR	SMT ARUNIMA BORA <b>Versus</b> SRI DIPMONI BORA	DR. N DEKA	MR. T J MAHANTA MS. P BHATTACHARYA
11	CRL.A(J)/11/2019 WITH OFFICE NOTE, LCR 5 FILES. PB 2 NOS.	BIPIN DOHOTIA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/28/2020 WITH OFFICE NOTE, LCR 6 FILES	BALIA MURA <b>Versus</b> THE STATE OF ASSAM	MR A AHMED, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/56/2020 WITH OFFICE NOTE, LCR 4 FILES	BADAL GOALA <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
14	CrI.A./191/2020 WITH OFFICE NOTE, LCR 5 FILES	SUMAY HEMBRAM @ SUMAI HEMBRAM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R A AHMED S I AKAND	PP, ASSAM
15	I.A.(CrI.)/133/2021 WITH OFFICE NOTE AND LCR 4 FILES <b>in</b> CrI.A./65/2021 <b>WITH</b> CrI.A./65/2021	SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
		SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
16	I.A.(CrI.)/313/2021 WITH OFFICE NOTE, LCR 6 FILES, PB 4 NOS. <b>in</b> CrI.A./94/2016 <b>WITH</b> CrI.A./94/2016	PRATAP PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
		SRI SIBA PAUL @ SIBU PAUL and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
		SRI NIRMAL PAUL and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
		SRI HARE KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
19	CrI.A./50/2017	SRI BIPUL PAUL <b>Versus</b> THE STATE OF ASSAM and ANR	MRK NAYAK MR.I C DEKA MR T KALITA	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
20	I.A.(Civil)/894/2021 Mat.App./13/2014 (D/O) <b>in</b> Mat.App./13/2014	RINTI DEKA <b>Versus</b> BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS
21	I.A.(Civil)/1191/2021 WITH LCR 2 NOS., FIXED <b>in</b> WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS. B	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**WITH**  
WP(C)/543/2021

MAHARUDDIN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR A KAKOTI

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

22 **WITH**  
WP(C)/1286/2021

MOINUDDIN SHEIKH  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. S A AHMED  
MR A KAKOTI  
MR F A AHMED

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

**WITH**  
I.A.(Civil)/1180/2021  
**in** WP(C)/1286/2021

MOINUDDIN SHEIKH  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR A KAKOTI

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**HEARING**

23 WP(C)/7050/2017  
WITH LCR 1 FILE, FIXED

ANJU RAY @ ANJU RANI DUTTA  
**Versus**  
THE UNION OF INDIA and 3 ORS.

MR.S C BISWAS  
MR.I HUSSAIN  
MS.J BORA  
MS.K L R YANTHAN

GA, ASSAM  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2040/2021	SANIDUL MIR @ TIPU <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA	PP, ASSAM
2	Bail Appln./2041/2021	PRASANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MR. M R Z CHOUDHURY MS S AHMED	PP, ASSAM
3	Bail Appln./2042/2021	BANAMALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
4	Bail Appln./2044/2021	SHAHJAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
5	Bail Appln./2045/2021	SAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
6	Bail Appln./2046/2021	SORIFUL ISLAM @ SAIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
7	Bail Appln./2049/2021	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<b>MOTION</b>				
8	Crl.Pet./341/2021	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
9	Crl.Pet./405/2021 FIXED	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G KHANDELIA	PP, ASSAM
10	Crl.Pet./420/2021	PUTALA MILI <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM

11	Crl.Pet./422/2021	BHUPEN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N N JHA MR. M BERIA	PP, ASSAM
12	Crl.Pet./423/2021	UMAR FARUQUE @ FARUK ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
13	AB/2484/2021	ASADUL ISLAM @ MONO AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
14	AB/2485/2021	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
<b>ADMISSION</b>				
15	MFA/100/2021	M/S Z. R. ENTERPRISES <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
16	Crl.Pet./159/2021 B/O	JAKIRUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K JAIN MS M SAIKIA	MS. J BORO (R2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
17	Bail Appln./1794/2021 FIXED	TAJEN B. SANGMA @ TAJEN SANGMA @ TAZEN B. SANGMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN MS J YESMIN	PP, ASSAM
18	Bail Appln./1940/2021 FIXED	MOHIJUL HOQUE @ MOIJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>BAIL HEARING</b>				
19	AB/3124/2020 FIXED	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
20	AB/63/2021 FIXED	NAJAR ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
21	AB/236/2021	BANI KANTA MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
22	AB/539/2021	SHAHJAMAL TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR J ISLAM	PP, ASSAM
23	AB/550/2021 FIXED	SMTI. JANTI SARMAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
24	AB/558/2021 FIXED	BIRJEET SINGH @ N BIRJEET SINGH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MRS. B BORO MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
25	AB/574/2021 FIXED	PRAMESWAR BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR R K DUTTA MR R SARMA	PP, ASSAM
26	AB/588/2021 FIXED	ABDUL QAIYUM ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. R P SINGH MR. B JHA	PP, ASSAM
27	AB/857/2021 FIXED	ARUP JYOTI SAHRMA <b>Versus</b> STATE OF ASSAM	MR. S K GOSWAMI MR. N BARMAN	PP, ASSAM
28	AB/1137/2021	MONOJ MEDHI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
<b>WITH</b>				
29	AB/788/2021	RAJENDRA NATH <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM



30	AB/1144/2021	SMT. MADHABI DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
31	AB/1151/2021	DEBASISH DEY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
32	AB/1219/2021	DIBYAJYOTI DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	AB/1270/2021 FIXED	SURESH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
34	AB/1290/2021	ABDUL KHALEQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
35	AB/1306/2021	RAJU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
36	AB/1537/2021	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR D CHAKRABORTY MR. P K SAHARIA MS K DAS PP, ASSAM
37	AB/1671/2021	AMENA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	PP, ASSAM
38	AB/1762/2021	KUMAR ARINDAM SINHA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
39	AB/1916/2021	SANJEEV SINGH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
40	AB/1987/2021	KARNA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
41	AB/2060/2021 FIXED	RAZZAQUE AHMED @ REZZAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM
42	AB/2093/2021 FIXED	SURESH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
43	AB/2102/2021 FIXED	KHAYAR BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
44	AB/2104/2021 FIXED	ABDUL AZIZ <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
45	AB/2166/2021 FIXED	AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
46	AB/2187/2021 FIXED	MOSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR D KALITA PP, ASSAM
47	AB/2246/2021 FIXED	JITU KUMAR @ JITU DAS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR H P NEPAL	PP, ASSAM
48	AB/2324/2021 FIXED	SAILEN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM

**HEARING**

49 MFA/27/2012  
WITH LCR, WITH MFA/17/2011  
(D/O), FIXED

THE UNION OF INDIA  
**Versus**  
M/S DEY'S COLD STORAGE LTD.

MR.B SARMAH(Rly.Adv.)  
MR.U K NAIR  
MR. B K DAS  
MR.A CHETRY  
MR. B SARMA

MR.K P MAHESWARI  
MR.A GOYAL  
MR.A CHOUDHURY  
MR.B MAHESHWARI  
MR P AGARWAL  
MR.A K SARKAR  
MS.M CHATTERJEE  
MSK KALITA  
MRS.U CHAKRABORTY  
SC, NF RLY  
MS.M PHUKAN

50 MFA/153/2013  
WITH LCR

M/S. G.P. SALES CORPORATION  
**Versus**  
UNION OF INDIA

MR.K P MAHESWARI  
MR.A GOYAL  
MR.B MAHESHWARI

MR.A K SARKAR  
MS.M CHATTERJEE  
MSK KALITA  
MRS.U CHAKRABORTY  
SC, NF RLY  
MS.M PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,25th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/9410/2019 CAVT. NO.1301/2019 B/O	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR B KAUSHIK MR. S HAZARIKA FOR CAVEATOR
<b>MOTION</b>				
2	WP(C)/3874/2021	HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/3947/2021	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3965/2021	AMBE WIRE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
5	WP(C)/3993/2021	AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
6	WP(C)/3996/2021	MONOJ KUMAR TELI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
7	WP(C)/4014/2021	KHAGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	SC, SEC. EDU. GA, ASSAM

8	WP(C)/4100/2021	M/S JAISWAL TRADING AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
9	WP(C)/4113/2021	PARIKHIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A NATH MRS. R DEVI	SC, ELEM. EDU
10	WP(C)/4115/2021	ROFIQUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM
11	WP(C)/4119/2021 B/O	FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. M HUSSAIN MR A K DAS	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4122/2021	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
<b><u>ORDER (STAY VACATING)</u></b>				
13	I.A.(Civil)/468/2021 FIXED in WP(C)/392/2021	THE EUNUS ALI HIGH SCHOOL AND ANR <b>Versus</b> MD. ADAM ALI AND 6 ORS	MR H R A CHOUDHURY MR H R A CHOUDHURY DR. B AHMED MR. N HAQUE MR M HUSSAIN MR. S R BORUAH (GA, ASSAM, R-3)	MR A R BHUYAN
	<b>WITH</b> WP(C)/392/2021	MD. ADAM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SEC. EDU. MR H R A CHOUDHURY DR. B AHMED MR. N HAQUE MR M HUSSAIN MR. S R BORUAH (GA, ASSAM, R-3)
<b><u>ADMISSION</u></b>				
14	WP(C)/3908/2017 B/O	SURAJ KR. PEGU <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR J PAYENG(R-7) SC, ELEMENTARY EDUCATION MR.J M RABHA R-7 SC, FINANCE
15	WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b>			
16	WP(C)/6435/2017	MAHENDRA NATH MAHANTA and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
17	WP(C)/9536/2019	KHURSHED HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
18	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
19	WP(C)/5393/2020 B/O	MD. HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO
21	WP(C)/5572/2020	NRIPENDRA CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE

22	WP(C)/3227/2021	AJANTA DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
<b>ORDERS</b>				
23	Cont.Cas(C)/59/2020 B/O	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. D SAIKIA MR S M T CHISTIE MR A CHALIHA
24	Cont.Cas(C)/557/2020 B/O	BHABENDRA NATH SARMA <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. J LASKAR	MR. D SAIKIA MR S M T CHISTIE
25	Cont.Cas(C)/558/2020 B/O	HEMEN SARMA <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. J LASKAR	
26	Cont.Cas(C)/55/2021	DHANJYOTI NATH <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MS. N PHUKAN MR B KAUSHIK (R-2) MS K DAS
27	Cont.Cas(C)/63/2021 B/O	ACHIRAM DOLEY <b>Versus</b> GITIMONI PHUKAN	MR K K MAHANTA MR. K M MAHANTA MR S GAUTAM	
<b>HEARING</b>				
28	WP(C)/5012/2015	SMTI. HAZUMA BEGUM and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, SECONDARY EDUCATIONR-1,2

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Wednesday,25th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5110/2020 FIXED	WAHIDA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
2	WP(C)/1087/2021 FIXED	SOFIUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, HEALTH
3	WP(C)/3669/2021 FIXED	MOMI PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM
4	WP(C)/4124/2021	MAJIBUR RAHMAN @ MAJIBUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
5	WP(C)/4127/2021	BAKUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
<b>ADMISSION</b>				
6	WP(C)/904/2017 FIXED	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM
7	<b>WITH</b> WP(C)/4502/2017	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM SC, APSC
8	WP(C)/5491/2017 FIXED	CHIRANJIB DUTTA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM

9	WP(C)/3846/2018 B/O	NAYAN SARMA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR H TALUKDAR MRS. M DEKA MS D DAS	MR. S S ROY (R1-3) ASSTT.S.G.I.
10	WP(C)/7975/2018 FIXED	MOHAN SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.
11	WP(C)/758/2019 B/O	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, APSC MR B SINHA (R-2,3) MR. D NATH (GA, ASSAM, R-1)
<b>WITH</b>				
12	WP(C)/7627/2018	DEEPAK KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	GA, ASSAM SC, APSC MR. C BARUAH
13	WP(C)/3886/2019 B/O	BHABA KRISHNA RAY TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS.	MR. R SARMA MR. S BANIK MS M DEKA MR H TALUKDAR	MR H BURAGOHAINE MR S S SHARMA MR. B J MUKHERJEE
14	WP(C)/6258/2019 B/O	LONI BHAGAWATI <b>Versus</b> THE ASSAM GOVT. MARKETING CORPORATION LTD. AND ANR.	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. P MAZUMDER MR. P MAJUMDAR MR.C.BURAGOHAINE
15	WP(C)/6534/2019 B/O	SARAT CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PRASAD MR D KALITA	MR. A CHAMUAH MR. S D ROY SC. TRANSPORT DEPTT.
16	WP(C)/9024/2019 B/O	PRONITA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
17	WP(C)/9208/2019 B/O	KAMAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, HEALTH
18	WP(C)/115/2020 B/O	MANJU SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
19	WP(C)/5240/2020 FIXED	KANAK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
20	WP(C)/5609/2020 B/O	DIPEN BORO AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
21	WP(C)/131/2021 FIXED	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. DITUL DAS MR. B J TALUKDAR SC, EXCISE DEPTT. SC, BTC
22	WP(C)/644/2021 FIXED	BIDHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MR. M CHALIHA	SC, CO OP GA, ASSAM
23	WP(C)/1094/2021 FIXED	NATHUNI SINGH SARDAR AND 9 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, F C I
24	WP(C)/1335/2021 B/O	MD. JAMAT ULLAH ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR P P PHUKAN	MR. P N GOSWAMI SC, P H E
25	WP(C)/1873/2021 B/O	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
26	WP(C)/2281/2021 FIXED	JOGENDRA BARMA AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
27	WP(C)/2311/2021 FIXED	DHANESWAR SWAIN AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

28	WP(C)/3064/2021 FIXED	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
29	WP(C)/3159/2021 FIXED	RAJ KUMAR DAS AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
30	WP(C)/3310/2021 FIXED	ABDUL SABUR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
31	WP(C)/3315/2021 FIXED	CHANKAN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DHAR MD F FARIDI	GA, ASSAM MR. D A KAIYUM (R5) MR. K RAJBONGSHI (R5)
32	WP(C)/3320/2021 FIXED	DILARA BEGOM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM	GA, ASSAM SC, IWT
33	WP(C)/3331/2021 FIXED	SUSHANTA KR. SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM SC, P H E
34	WP(C)/3413/2021 FIXED	ABDUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	L R MAJUMDAR M J ABEDIN	GA, ASSAM SC, AG SC, GHC
35	WP(C)/3443/2021 FIXED	GO-002874M SRI PUNIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D BORAH	SC, NHAI MR. K GOGOI ASSTT.S.G.I.
36	WP(C)/3513/2021 FIXED	ABIDUR RAHMAN SHEIKH (SK) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, PNRD GA, ASSAM
37	WP(C)/3619/2021 FIXED	DUNA KONWAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
<b>WITH</b>				
38	WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
<b>ORDERS</b>				
39	Cont.Cas(C)/24/2020	BARSHA DEVI @ BARASA DEVI <b>Versus</b> KUMAR SANJAY KRISHNA	MS. S KANUNGOE MS. J CHETTRY	MR. D NATH ADDL. SR. GA, ASSAM
<b>WITH</b>				
	I.A.(Civil)/2255/2020 in Cont.Cas(C)/24/2020	BARSHA DEVI @ BARASA DEVI <b>Versus</b> JISHNU BARUA AND ANR.	MS. S KANUNGOE MS. J CHETTRY	
40	Cont.Cas(C)/395/2020 FIXED	HASNIN SHAMINA SAYYID <b>Versus</b> SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,25th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/277/2021	KHARGESWAR DEKA AND 3 ORS. <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
2	Cont.Cas(C)/278/2021	ABDUL KAYUM MAZUMDAR AND 34 ORS. <b>Versus</b> RAJ CHAKRABORTY AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	
3	Cont.Cas(C)/279/2021	M/S MASTER (INDIA) BREWING CO. AND ANR <b>Versus</b> ANUPAM BEHERA	MR G RAHUL MR. D M NATH	
4	Cont.Cas(C)/280/2021	SMTI. RADHIKA NATH <b>Versus</b> M S MANIVANNAM, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
5	Cont.Cas(C)/281/2021	SMTI. JAYA DEKA <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
6	Cont.Cas(C)/282/2021	BODH MUNDA @ BUDHO MUNDA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka MR R DAS S I AKAND	
7	WP(C)/3482/2021 FIXED	BABUL CHOWDHURY <b>Versus</b> THE NORTHEAST FRONTIER RAILWAY (NFR)AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, RAILWAY
8	WP(C)/3756/2021 FIXED	ASHOK CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B K DAS MD S ALI	C.G.C. SC, RAILWAY
9	WP(C)/4037/2021 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
10	WP(C)/4077/2021	DEVID PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K NATH MS T PARASHAR	SC, PWD SC, FINANCE

11	WP(C)/4079/2021 B/O	ABDUL MAZID AND 95 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
12	WP(C)/4080/2021	BAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN	GA, ASSAM
13	WP(C)/4084/2021	LAKHESHWAR BHARALI AND ANR <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 6 ORS	MR S KHOUND MR D J MEDHI MS T PARASHAR	SC, GMC
14	WP(C)/4104/2021	DHIRAJ GUPTA AND 2 ORS <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C
15	WP(C)/4114/2021	BHUBAN CH. SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D K NATH	GA, ASSAM SC, REVENUE
16	WP(C)/4118/2021	RAHIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
17	WP(C)/4121/2021	SABABUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY	GA, ASSAM
18	WP(C)/4125/2021	M/S KAMENG ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
19	WP(C)/4126/2021	M/S MERO TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC, FINANCE
<b>ADMISSION</b>				
20	WP(C)/684/2021 PART-HEARD, FIXED	TRANS VIRTUAL PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	SC, GUWAHATI SMART CITY LTD. SC, GDD
21	<b>WITH</b> WP(C)/2959/2021	TRANS VIRTUAL PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	GA, ASSAM SC, GUWAHATI SMART CITY LTD.
22	WP(C)/2767/2014 FIXED	SMTI MUNNI HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)
	<b>WITH</b> MC/3303/2014 <b>in</b> WP(C)/2767/2014	SMTI MUNNI HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	GA, ASSAM
23	<b>WITH</b> WP(C)/1568/2013	SMTI MUNNI HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S C KEYAL MR S P CHOUDHURY A BHATTACHARJEE MS G SARMAH MR B KAUSHIK	GA, ASSAM
24	WP(C)/2245/2016 CAVT. NO. 313/2016 FIXED	BHURAMARA MEEN BEBOSAI SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.J AHMED MD.I ALI MR.S ISLAM MS.P HUSSAIN	SC, CO-OP. GA, ASSAM MR.A SARMA(R-10) MR.U CHOUDHURY(R-10) FOR CAVEATOR MRM P GOSWAMI
25	WP(C)/9120/2019 FIXED	MOHIBUDDIN HABIBULLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED MR I HOQUE	GA, ASSAM MR. R ALI MR M Z SHAH MR. H A AHMED
26	WP(C)/578/2020 FIXED	HABIBUR RAHMAN AND 77 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC. REVENUE

27	WP(C)/958/2020 FIXED	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MRS. K DEVI MR R ISLAM MR J RAHMAN	GA, ASSAM MR. P N GOSWAMI SC, FOREST SC, REVENUE
28	WP(C)/5392/2020 FIXED	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
29	WP(C)/5427/2020  <b>WITH</b> I.A.(Civil)/1098/2021 <b>in</b> WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS  ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	MR D K MISHRA MR. M MORE  SC, APDCL	GA, ASSAM SC, APDCL  GA, ASSAM MR D K MISHRA MR. M MORE
30	WP(C)/193/2021 FIXED	BINOD DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR A CHALIHA (SC FINANCE DEPT., R-5) SC, IRRIGATION
31	WP(C)/3207/2021 FIXED  <b>WITH</b> I.A.(Civil)/1269/2021 <b>in</b> WP(C)/3207/2021	ROFIQUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  BOHUMUKHI UNNAYAN SAMITTEE MOINBARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM  MR D J HALOI	SC, PNRD GA, ASSAM MR. S A HUSSAIN (R-7)  SC, PNRD GA, ASSAM MR. N H BARBHUIYA
32	WP(C)/3404/2021 FIXED	DEB AND HIMSONS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
33	I.A.(Civil)/1204/2021 FIXED <b>in</b> WP(C)/3195/2021  <b>WITH</b> WP(C)/3195/2021 CAVT. NO. 04232/021,	ANJUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.  ANJUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN  MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH MR. S D ROY  SC, PNRD GA, ASSAM MR. S K GHOSH MR. S D ROY FOR CAVEATOR
34	WP(C)/3252/2021 CAVT. NO. 04562/021,  <b>WITH</b> I.A.(Civil)/1203/2021 <b>in</b> WP(C)/3252/2021	ANJUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.  ANJUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN  MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM N CHAUDHURY FOR CAVEATOR  SC, PNRD GA, ASSAM
35	WP(C)/2584/2021 FIXED	ABU HANIF SK <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR B SINHA MR. R ISLAM	MR. N BARUA MR S BORTHAKUR (R-4) MR U SARMA MR. D GOGOI (R-4) MR K K GOGOI (R-4)
36	WP(C)/3376/2021 FIXED	MD IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N BORAH MR P K BORA	GA, ASSAM SC, TRANSPORT SC, IWT
37	WP(C)/3438/2021 B/O	THE FOOD CORPORATION HANDLING WORKERS UNION <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. A BHATTACHARYYA MR. P KALITA	MR. K K PARASAR ASSTT.S.G.I. SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,25th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1394/2021	MD. KARIM ALI @ ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	PP, ASSAM
2	Bail Appln./2048/2021	SUBAL CHUTIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
3	Bail Appln./2050/2021	DIPANKAR BANIA <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
4	Bail Appln./2051/2021	SHIW SANKAR YADAV @ SHIV SANKAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
<b>MOTION</b>				
5	AB/2449/2021 B/O	DHEERAJ DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR S DAS MR K K GOSWAMI MR T CHHETRI	PP, ASSAM
6	AB/2467/2021	ROFIQUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
7	AB/2471/2021 B/O	JIYARUL HOQUE @ MD. JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
8	AB/2478/2021	SHAMEZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN	PP, ASSAM
9	AB/2482/2021	JOYANUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
10	AB/2483/2021	SAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM

11	AB/2486/2021	DHRUBAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
12	AB/2487/2021	NRIPENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
13	AB/2488/2021	MD. EKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	Bail Appln./802/2021 FIXED	JIYARUL HOQUE @ JIARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./1732/2021 FIXED	DURGA BORO <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
16	Bail Appln./1863/2021 FIXED	GOLAPI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
17	Bail Appln./1882/2021 FIXED	AMIR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
18	Bail Appln./1889/2021 B/O	HAMIDA KHATUN @ BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. M UDDIN	PP, ASSAM
19	Bail Appln./1928/2021 FIXED	RAJU MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b>WITH</b>				
20	Bail Appln./1821/2021	SAHAJ UDDIN @ SAHAJUDDIN @ SHAKTIMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b>BAIL HEARING</b>				
21	AB/995/2020 FIXED	NUR NOBI HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
22	AB/3844/2020 FIXED	MOFIDUL ISLAM @ MOHIDUL ISLAM @ MOFIDUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
23	AB/4/2021 FIXED	SUKUMAR DUTTA @ DULU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
24	AB/62/2021 FIXED	KHURSED ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
25	AB/235/2021 FIXED	SABED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
26	AB/241/2021 FIXED	SAJUD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
27	AB/334/2021 FIXED	MANJIT B. KASHYAP @ MANJIT BARUAH KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. B SAIKIA MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR H ZAMAN	MR. R K TALUKDAR MR. D BORAH PP, ASSAM
28	AB/584/2021 FIXED	MANIK CHANDRA HAZARIKA @ MANIK HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM

29	<b>WITH</b> AB/587/2021	DIJU HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
30	<b>WITH</b> AB/616/2021	RIPAN HAZARIKA @ KANBHAI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
<b>ORDERS</b>				
31	Crl.Pet./211/2018	BIMAL CH. DAS @ BIMAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A A DEWAN MR S MISHRA MS. P PHUKAN	PP, ASSAM
32	Crl.Pet./513/2019	RAJIV KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
33	I.A.(Crl.)/1031/2019 <b>in</b> Crl.Pet./762/2018	JIAB UDDIN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
	<b>WITH</b> Crl.Pet./762/2018	JIAB UDDIN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R3) PP, ASSAM
34	Crl.Pet./11/2020 WITH SCANNED COPY OF LCR, WITH LCR 2 FILES	SUBHRA SAHA <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY	PP, ASSAM
35	Crl.Pet./196/2020 WITH SCANNED COPY OF LCR	SMTI. RAJKUMARI SINGH <b>Versus</b> ARJUN CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM (R2) MR. M SAHEWALLA
36	<b>WITH</b> Crl.Pet./198/2020	SMTI RAJKUMARI SINGH <b>Versus</b> BASISHT CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM (R2) MR. M SAHEWALLA
37	<b>WITH</b> Crl.Pet./223/2020	SMTI. RAJKUMARI SINGH <b>Versus</b> KARAN CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM MR. M SAHEWALLA
38	I.A.(Crl.)/20/2021 WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./8774/2020	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./8774/2020 (Filing Number)	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR J I BARBHUIYA	
39	I.A.(Crl.)/88/2021 BA 202/2021(D/O), FIXED <b>in</b> Bail Appln./202/2020	THE STATE OF ASSAM <b>Versus</b> DULAL BORA	PP, ASSAM	
40	Crl.Pet./105/2021	JAMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R KALITA	PP, ASSAM MR. B MAHAJAN
41	Crl.Pet./163/2021	DEBESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
42	Crl.Pet./189/2021	ARUN KUMAR SARMA AND ANR <b>Versus</b> SMT. NIHARIKA GOSWAMI	MR. S K GOSWAMI MR. R SHARMA	MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH

43	Crl.Pet./193/2021	PHEKAN SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. P BASFORE MR B SARKAR	MR. U SAIKIA (R-2) MR. S D ROY (R-2) PP, ASSAM
44	Crl.Pet./195/2021	TINKU BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
45	Crl.Pet./196/2021	HUSSAIN MD ABU TAHER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. M I HUSSAIN (R-2) MR. M ALI (R-2) PP, ASSAM
46	Crl.Pet./208/2021	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED	PP, ASSAM
47	Crl.Pet./219/2021	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
48	Crl.Pet./234/2021	HEMANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR M BORAH	PP, ASSAM
49	Crl.Pet./236/2021	SIBLI HASSAN @ SIBLI HASSAN CHOUDHURY <b>Versus</b> JAITUN NESSA	MR S MUKTAR S BEGUM	

**HEARING**

50	Crl.A./144/2018 WITH LCR 4 FILES	IROMCHITRA DEVI <b>Versus</b> NONGTHOMBAM AJAY MEETEIAGED AND ANR	MR. N BARUAH MR U BAINS MR S S VERKA MR L THAKUR MR. M SARMA	MR. S K SINGHA (R1) SC, C B I MR. N G SINGH (R1) MR. M K DUTTA (R1)
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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,25th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1727/2021 FIXED	AJAY KUMAR SINGH AND ANR <b>Versus</b> NCB	MR. A B SIDDIQUE MS. M AHMED	SC, NCB SC, NCB
2	Bail Appln./1986/2021 B/O	RAJVEER SINGH <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO	MR. S C KEYAL SC, NCB
3	Bail Appln./2019/2021 B/O	NASIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS A BEGUM MR S H MAHMUD MS N BORDOLOI MS. P DEVI	PP, ASSAM
4	Bail Appln./2039/2021	MD. JEHERUL HAQUE @ BIPUL <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	
5	Bail Appln./2043/2021	DHRUBA JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
6	Bail Appln./2047/2021	KUSHAL DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b>MOTION</b>				
7	AB/2481/2021	SANJAY SUTRADHAR <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. D NAG	PP, ASSAM
8	AB/2489/2021	MANJUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				

9	Bail Appln./823/2021 PHOTOCOPY OF CASE DIARY	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
10	Bail Appln./1189/2021 SCANNED COPY OF CASE DIARY, FIXED	RIMA MUKHARJEE <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
11	Bail Appln./1643/2021 FIXED	MD. AITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN	PP, ASSAM
12	Bail Appln./1663/2021 FIXED	MRINMAY KUMAR MISHRA @ MRINMOY MISRA <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
13	Bail Appln./1680/2021 FIXED	MD. QAYAMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR M HASSAN	PP, ASSAM
14	Bail Appln./1704/2021 FIXED	JITEN CHANDRA KATHAR <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
15	Bail Appln./1846/2021 FIXED	SAMBHURAM KALITA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
16	Bail Appln./1853/2021 FIXED	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
17	Bail Appln./1883/2021 FIXED	MOHIDUL ISLAM @ MOIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM
18	Bail Appln./1886/2021 FIXED	TARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
19	Bail Appln./1922/2021 FIXED	NOBJESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. M R CHOUDHURY	PP, ASSAM

**BAIL HEARING**

20	AB/3357/2020 FIXED	RIBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
21	AB/3526/2020 FIXED	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
22	AB/3655/2020 FIXED	SULTAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
23	AB/109/2021 FIXED	HILAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
24	AB/155/2021 FIXED	CHEKANDAR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
25	AB/513/2021 FIXED	MD. RAJU AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
26	AB/647/2021 FIXED	NARAYAN DAS @ BUBU <b>Versus</b> THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
27	AB/668/2021 FIXED	BIJOY SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI	PP, ASSAM
28	AB/700/2021 FIXED	PRADIP TERANG <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

29	<b>WITH</b> AB/540/2021	RAJIB KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM
30	AB/766/2021	PURNIMA SRIBASTAB <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
31	AB/895/2021 FIXED	MAKIBUL HASAN @ MAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
32	AB/1025/2021 FIXED	SAMIRAN MALI <b>Versus</b> THE UNION OF INDIA	MR. M K DAS MR. U S BORA	SC, RAILWAY
33	AB/1041/2021	PAREN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
34	AB/1064/2021	MOJBUL SHEIKH@ BOTTLE SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
35	AB/1109/2021	DIMBESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
36	AB/1118/2021 FIXED	MD. MUSHADIK LATIF AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MR R HOQUE	PP, ASSAM
37	AB/1251/2021 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
38	AB/1366/2021 FIXED	MAYAN ALI @ MAYAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
39	AB/1486/2021 WITH CASE DIARY, FIXED	BIJU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
40	AB/1784/2021 FIXED	IFTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
41	AB/2262/2021 FIXED	HAMED ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
42	AB/2263/2021 FIXED	DANSWARANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
43	AB/2410/2021 FIXED	NITESH SINGH <b>Versus</b> STATE OF ASSAM	MS. C SHARMA	PP, ASSAM
<b>ORDERS</b>				
44	CrI.Pet./464/2020 WITH OFFICE NOTE, B/O	KANHAIYA LAL BOTHRA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/86/2021 <b>in</b> CrI.Pet./464/2020	KANHAIYA LAL BOTHRA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
45	I.A.(CrI.)/160/2021 CRL.PET. 233/2017(D/O) <b>in</b> CrI.Pet./233/2017	LALTHLIRLIEN DARNGAWN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K KALITA	MR. P N GOSWAMI PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/161/2021	LALTHLIRLIEN DARNGAWN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K KALITA	MR. P N GOSWAMI PP, ASSAM

46	I.A.(CrI.)/162/2021 B/O in CrI.Rev.P./1941/2021	BHAGABAN HALOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH
	<b>WITH</b> CrI.Rev.P./1941/2021 (Filing Number)	BHAGABAN HALOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM -A	MR. B D KONWAR SR. ADV.
47	CrI.Rev.P./169/2021 B/O	MOHIJOL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM PP, ASSAM
48	CrI.Rev.P./168/2021	MANNAN SK @ KOLI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM PP, ASSAM
49	I.A.(CrI.)/272/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./119/2021 <b>WITH</b> CrI.A./119/2021	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ PP, ASSAM SC, CUSTOMS
	<b>WITH</b> CrI.A./119/2021	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ PP, ASSAM SC, CUSTOMS
<b>HEARING</b>			
50	I.A.(CrI.)/273/2021 WITH LCR 3 FILES, FIXED in CrI.A./120/2021 <b>WITH</b> CrI.A./120/2021	PANKAJ HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MR D CHAKRABORTY PP, ASSAM
	<b>WITH</b> CrI.A./120/2021	PANKAJ HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,25th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3167/2016	SUBHAS CHANDRA <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.H TALUKDAR MR.V KUMAR	C.G.C. MRS A GAYAN(R- 1-7) ASSTT.S.G.I.
2	WP(C)/3775/2016 B/O	UTTAM ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS U DAS MR.M S SARMA MS. L BORGHAIN	GA, ASSAM MR. Y DOLOI (R- 1 to 5) MS. M. D BORA, SC, TRANSPORT DEPTT. ADDL. AG, ASSAM
3	WP(C)/3837/2016	AKHIL KUMAR RAY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, BTC SC, DLR
	<b>WITH</b> I.A.(Civil)/1575/2020 <b>in WP(C)/3837/2016</b>	AKHIL KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D CHOUDHURY	GA, ASSAM SC, BTC
4	WP(C)/7804/2017	EXTC-61624-RECT/BB SAHAB SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
5	WP(C)/2610/2018	NO. G/95659 RFN/GD SHAREEF ANWAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MR. S K DAS MS. M BHATTACHARJEE MR R KARIM MR. R L YADAV	MS. M SARMAH (R5) MS D BORGHAIN (R5) MR. M PHUKAN, CGC. (R1 TO 4) MR. K GOGOI (C.G.C.) MR. P GOHAIN (R5) MS. B PHUKAN (R5) ASSTT.S.G.I.
6	WP(C)/3291/2018 FIXED	GAUTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)

	<b>WITH</b> I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
7	<b>WITH</b> WP(C)/3819/2018	HIMANGSHU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
8	<b>WITH</b> WP(C)/3855/2018	BUBUL KR. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG
9	<b>WITH</b> WP(C)/3616/2019	GAUTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT
10	WP(C)/3585/2018	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
11	WP(C)/4475/2019	SARAT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
12	<b>WITH</b> WP(C)/3402/2019	JAGADISH KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
13	<b>WITH</b> WP(C)/3422/2019	IMRAN HUSSAIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE
14	<b>WITH</b> WP(C)/3423/2019	MANABENDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR H SARMA MS. B SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/5411/2019 WITH LCR	PARTHA KUMAR PAUL <b>Versus</b> THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS	MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC

16	WP(C)/826/2020 B/O	JUNEDHAR DOWARAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
17	WP(C)/1251/2020 B/O	GAUTAM SUT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER MR. H S BARUAH	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA SC, PWD
18	WP(C)/3119/2020	BIPUL DAS AND 8 ORS. <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
19	WP(C)/3161/2020 B/O	BIPUL CH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR H TALUKDAR	SC, PWD ROAD SC, APSC
20	WP(C)/3707/2020 B/O	MRIDUL KANTI CHAKRABORTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
21	WP(C)/4914/2020	KANDAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SC, IRRIGATION
22	WP(C)/5421/2020 CAVT. NO.07092/020, B/O	SOMA NATH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
<b>WITH</b>				
23	WP(C)/4949/2020  CAVT. NO. 07092/020,	ANUPOM SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5- 11) SC, REVENUE
24	WP(C)/345/2021 FIXED	AJANTA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, TET GA, ASSAM MS. P CHAKRABORTY (SC, SEC EDU., R-1,5)
<b>WITH</b>				
25	WP(C)/409/2021	GITANJALI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
<b>WITH</b>				
26	WP(C)/457/2021	MANASH JYOTI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	SC, SEC. EDU. SC, SEC. EDU. SC, TET GA, ASSAM
<b>WITH</b>				
27	WP(C)/622/2021	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
28	WP(C)/646/2021	RATUL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
<b>WITH</b>				
29	WP(C)/662/2021	SNEHALATA ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA	SC, RMSA SC, RMSA SC, TET GA, ASSAM
<b>WITH</b>				
30	WP(C)/664/2021	MAHESH RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R R KAUSHIK	SC, SEC. EDU. GA, ASSAM

31	<b>WITH</b> WP(C)/670/2021	PARTHA NARAYAN SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, RMSA GA, ASSAM
32	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
33	<b>WITH</b> WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
34	<b>WITH</b> WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
35	<b>WITH</b> WP(C)/2640/2021	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
36	<b>WITH</b> WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
37	<b>WITH</b> WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
38	WP(C)/2080/2021	MUKUT DEURI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR M Z SHAH MR M SHELIM	GA, ASSAM MR B GOGOI (SC, GAD)
39	WP(C)/2877/2021 FIXED	VARSHATY DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC

**ORDERS**

40	WP(C)/4162/2018 B/O	MITALI NATH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS. (B)	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM MR. R C SAIKIA (R6) MR. S. K. MEDHI (S.C. FOREST DEPARTMENT) MS. K SAIKIA (R6) MR. B HALDAR (R7,R9,R11,R12) MR G BHARADWAJ (R7,R9,R11,R12)
41	WP(C)/7469/2018	HASIMA BEGUM @ HASIMA BIBI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	MR. M HUSSAIN (R10) GA, ASSAM (R 1 TO 8)
42	Cont.Cas(C)/298/2019	KHADI BOARD KARMI SANGHA AND ANR. <b>Versus</b> SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
43	WP(C)/1153/2021	KALYANI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM	GA, ASSAM MR. A J DAS MR P DEKA MR G RENGMA SC, GAD



44 I.A.(Civil)/1244/2021 ABDUL AZIZ MR. D P BORAH GA, ASSAM  
WITH PHOTO COPY OF RECORDS, **Versus** MR. S CHAMARIA  
B/O ABDUL MANNANM AND 4 ORS.  
**in** WP(C)/2439/2020

**HEARING**

45 WP(C)/7688/2015 SABITA TAMULI MR.U K NAIR MR.S N SARMAR-4 and 5  
B/O **Versus** MR. R KALITA MR.K KALITA(R-4 & 5)  
THE STATE OF ASSAM AND 4 ORS MR.A CHETRY MR.S CHOUDHURY(R-4 &  
5)  
MR.H K DAS MR.A J MAHANTA(R-4 & 5)  
MR.W YHOSHII SC, INDUSTRIES  
MR H AGARWAL MR.A JAHID(R-4 & 5)  
MR. J. SINGH MR.S SAMARIA  
MR.M P SARMA  
46 WP(C)/2057/2019 GODA DHAR DAS MR A DASGUPTA MR. D SAHU  
**Versus** MR A KUNDU MR. S S ROY  
NUMALIGARH REFINERY LTD. AND 2 MR. R S MISHRA  
ORS. MS M GOGOI  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,25th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5166/2020 (P/H), FIXED	FATEMA KHATUN <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	MR. K K DEY MR V K BAROOAH
2	WP(C)/5042/2014 FIXED	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> I.A.(Civil)/1878/2017 <b>in</b> WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	<b>WITH</b>			
3	WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	<b>WITH</b>			
4	Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOOND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
5	WP(C)/5419/2015 FIXED	DINESH KALITA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MR.S RAHMAN MS. M BHARALI	GA, ASSAM(R1-5) MR. R BORPUJARI, SC, REVENUE DEPARTMENT
6	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
7	WP(C)/1191/2017 FIXED	KAMAL SINGH DUGAR <b>Versus</b> THE RUBBER BOARD and 5 ORS.	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN	MR.B D DAS(R-4) MS.R DEKA(R-4) MR. D NATHR-4 MR.D DAS MR.D THOUSAN

8	WP(C)/4703/2017 FIXED	DHANANJOY SAIKIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
9	WP(C)/5328/2018	SRI HARA RAM BHAROTI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM MR. P N GOSWAMI SC, EXCISE DEPTT.
10	WP(C)/6700/2018	DHANI RAM NARAH AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR M J QUADIR MR. K MIRA	MR. B J GHOSH MR. DILIP DEY MR. C K S BARUAH (CGC, R1) ASSTT.S.G.I. SC, I O C
	<b>WITH</b>			
11	WP(C)/4388/2018	DHANI RAM NARAH AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR M J QUADIR	ASSTT.S.G.I. SC, I O C
12	WP(C)/3314/2019	MALEGARH GOBINDAPUR FISHERY COOPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. M K CHOUDHURY (R8) GA, ASSAM MR. A BARKATAKI (R8) MR. N BARUAH (R8) MR. H S BORAH MR P BHARDWAJ (R8) MR. M SARMA (R8) FOR CAVEATOR
13	WP(C)/3379/2019	WAHIDA RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. J P MORE SC, RAILWAY SC, REVENUE MR. R BARPUJARI
14	WP(C)/870/2020 CAVT. NO.0009/2020 FIXED	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G KHANDELIA MR. N DAS	MR D J MEDHI MR. D DAS SR. ADV (R-6) GA, ASSAM MR S KHOUND (R-6) FOR CAVEATOR
	<b>WITH</b>			
15	WP(C)/1046/2020	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	MR D J MEDHI MR. D DAS SR. ADV (R-6) GA, ASSAM MR S KHOUND (R-6) FOR CAVEATOR
16	WP(C)/941/2020 CAVT. NO.0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) FOR CAVEATOR
	<b>WITH</b>			
17	WP(C)/3225/2017	BHOKTO DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR G JALAN	MR. D DAS SR. ADV SC, CO-OP. MR.A SARMA MR S KHOUND MR.U CHOUDHURY MR.B AHMED
	<b>WITH</b> I.A.(Civil)/685/2020 in WP(C)/3225/2017	SECRETARY AND ANR <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. A SARMA	GA, ASSAM
	<b>WITH</b>			
18	WP(C)/2292/2020	BHOKTO DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G JALAN	MR. D DAS SR. ADV SC, CO OP MR S KHOUND
	<b>WITH</b>			
19	WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/1477/2020 <b>in</b> WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
20	<b>WITH</b> WP(C)/3755/2020  B/O	DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND	SC, CO OP GA, ASSAM MR. S BANIK, SC FOR R-7
21	<b>WITH</b> I.A.(Civil)/1643/2020 <b>in</b> WP(C)/3755/2020  WP(C)/2177/2020 B/O	KHITENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. LAIPULI SAMABAY SAMITI LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BANIK  MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP MR S KHOUND  SC, CO OP GA, ASSAM
22	WP(C)/4364/2020	SURJOY BONIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
23	<b>WITH</b> WP(C)/4345/2020	RAJU BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
24	<b>WITH</b> WP(C)/4363/2020	RAJU BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
25	WP(C)/4543/2020 FIXED	GULAB DUGAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
26	WP(C)/5451/2020	SUBRATA KR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
27	WP(C)/192/2021	BRIKENDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
28	WP(C)/227/2021	WAHED ALI SK AND 29 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MD E AHMED MS R RABHA	GA, ASSAM SC. REVENUE
29	<b>WITH</b> WP(C)/1777/2020	ABDUL HAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, REVENUE
30	<b>WITH</b> WP(C)/1778/2020	ANARUL ISLAM AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	GA, ASSAM SC. REVENUE
31	WP(C)/366/2021	MD. BASER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
32	WP(C)/1191/2021 WITH WP(C)/4899/2019 (D/O)	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)
	<b>WITH</b> I.A.(Civil)/612/2021 <b>in</b> WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. <b>Versus</b> M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI

33	<b>WITH</b> WP(C)/3545/2021	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MRS. D S DEKA	GA, ASSAM
34	<b>WITH</b> WP(C)/3843/2021	HINDUSTAN OFFSET PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM
35	WP(C)/2433/2021	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, FOREST
36	WP(C)/3022/2021 FIXED	SATTAR ALI SK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, PNRD GA, ASSAM SC, BTC
37	WP(C)/3025/2021	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. N SHYAMAL MR. A BORO	MR. K N CHOUDHURY (R-5) MR. J PATOWARY (R-5) MR. D J DAS (R-5) SC. WATER RESOURCE DEPTT.
38	WP(C)/3033/2021	ASSAM AIR PRODUCTS PVT. LTD <b>Versus</b> OIL INDIA LTD. AND 6 ORS	MR K P PATHAK MR. I KALITA MR. K P PATHAK	MR S N SARMA SENIOR ADVOCATE MR B D DAS (R-7) MR H K SARMA (R-7) MR H GUPTA (R-4 to 6) MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR. D THAOSEN (R-7) MS. C BASUMATARY SC, O I L
39	WP(C)/3325/2021 FIXED	KUMOTIA FISHERY SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM SC, AFDC
<b>ORDERS</b>				
40	WP(C)/3811/2019 B/O	GOLAPI RAY (DAS) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM MS. N BARUAH MS B MAJUMDER SC, REVENUE
41	WP(C)/267/2020	O BIRAMONI SINGH <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. S P CHOUDHURY SC. REVENUE
42	WP(C)/3617/2020	GANESH SHILL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPT.)
43	WP(C)/943/2021	NAZIMA AKTER SIRAJI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

### [ For Wednesday,25th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/631/2021 FIXED	BIJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA	PP, ASSAM
2	AB/1063/2021	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
3	AB/1065/2021	ROFIQUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
4	AB/1066/2021	ASIM UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
5	AB/1067/2021	SAIKAT BISWAS @ SAIKAT KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS L CHOUDHURY MS. T SARMA	PP, ASSAM
6	AB/1071/2021	RAJIBUL HOQUE @ RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
7	AB/1077/2021	KAMAL SHYAM <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
8	AB/1082/2021	NIBUL BISWAS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
9	AB/1083/2021	BABU LAL GOALA @ SAMAR NATH GOALA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
10	AB/1085/2021	SOURAV KUMAR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MS. P BHATTACHARYA MR. A BORUA PP, ASSAM
11	AB/1095/2021	SABIDUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

12	AB/1097/2021	MD. FAJAR ALI ALIAS FAJOR HAQUE <b>Versus</b> THE STATE OF ASSAM	MR H BURAGOHAİN MR. B J MUKHERJEE	PP, ASSAM
13	AB/1098/2021	MADHUYA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
14	AB/1103/2021	RATUL DAS <b>Versus</b> THE STATE OF ASSAM	MD M RAHMAN MR B DEKA	PP, ASSAM
15	AB/1105/2021	SANJIB DEY @ SANDIP RANJAN DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MR. D NAG	PP, ASSAM
16	AB/1108/2021	LABANYA HAZARIKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
17	AB/1116/2021	SHYAMAL SARMA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
18	AB/1351/2021 FIXED	RASHID AHMED CHOUDHURY @ RAMIZ HAFIZ @ RASHID HAFIZ <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM
19	AB/1387/2021 FIXED	RAFIK KHANDAKAR @ RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
20	AB/1678/2021 FIXED	JIYAUŁ HAQUE <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
21	AB/1758/2021 FIXED	INTAZUL ALI @ MD INTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR S P DAS	PP, ASSAM
22	AB/1786/2021 FIXED	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
23	AB/1856/2021 FIXED	MANIK SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH	PP, ASSAM
24	AB/1973/2021 FIXED	KHOKSHED ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. Z RAHMAN MR. L RAHMAN	PP, ASSAM
25	AB/2020/2021 FIXED	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
26	AB/2129/2021 FIXED	WASIM RAJA SHAH @ RAJA <b>Versus</b> THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR MR. A GAYAN	PP, ASSAM
27	WITH AB/2087/2021	MD MAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
28	AB/2179/2021 FIXED	ROTNESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
29	AB/2226/2021 FIXED	MINAKSHI PATRA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM



30 WITH  
AB/2029/2021

MITALI KONWAR  
**Versus**  
THE STATE OF ASSAM

MR. P J SAIKIA  
MS M NIROLA  
MR K J SAIKIA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021